

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00375/2018

Wednesday, this the 18th day of April, 2018

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member

C. Rajkumar,
Aged 49 years, Scientist C (Senior Hydrologist),
Central Ground Water Board, Kerala Region,
Kedaram Complex, Kesavadasapuram,
Thiruvananthapuram – 695 004,
Residing at AN 10B, TC – 2/2081 (2),
Adarsh Nagar, Pottakuzhi, Pattom,
Thiruvananthapuram – 695 004.

..... **Applicant**

(By Advocate – Mr. P. Nandakumar)

V e r s u s

- 1 Union of India,
Represented by the Secretary to Government of India,
Ministry of Water Resources, Shram Sakthi Bhavan,
New Delhi – 110 001.
- 2 The Chairman,
Central Ground Water Board,
Ministry of Water Resources, Bhujal Bhavan,
NH-IV, Faridabad – 121 011.
- 3 The Director (Administration),
Central Ground Water Board,
Bhujal Bhavan, NH IV,
Faridabad – 121 011.
- 4 The Regional Director,
Central Ground Water Board, Kerala Region,
Kedaram Complex, Kesavadasapuram,
Thiruvananthapuram – 695 004. **Respondents**

(By Advocate – Mr. Brijesh A.S., ACGSC)

This Original Application having been heard on 18.04.2018, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Heard Mr. P. Nandakumar, learned counsel for the applicant on Admission.

2. Mr. Brijesh, A.S, learned ACGSC takes notice on behalf of the respondents.

3. The grievance of the applicant is that he has been transferred to Ahmedabad which is not a station that he had mentioned among the three choices he made when his options were called for. He submits that he had made a representation, copy of which is available at Annexure A5 addressed to the second respondent requesting for a change of place of posting from Ahmedabad to Chennai.

4. At this point, this Tribunal is of the view that the representation already forwarded to Respondent No.2 by Respondent No.4 can be considered and a final view taken. This shall be done within a month from the date of receipt of a copy of the said representation by respondent No.2. The applicant shall not be relieved from his present station until the representation that he has already filed has been disposed of. Ordered accordingly.

5. The O.A. is disposed on the above terms at the admission stage.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

List of Annexures of the Applicant

Annexure A-1 - True copy of Rotational Transfer Policy of Central Ground Water Board along with covering letter No. 25/80/2014-CGWB of the 1st respondent dated 11.12.2017.

Annexure A-2 - True copy of letter No. 20-02/2015/Min.Estt-7591 dated 14.12.2017 issued by the 2nd respondent.

Annexure A-3 - True copy of option form submitted by the applicant dated 19.12.2017.

Annexure A-4 - True copy of Office Order No. 140 of 2018 issued by the Administrative Officer, Central Ground Water Board.

Annexure A-5 - True copy of representation submitted by the applicant before the 1st respondent dated 12.04.2018.

Annexure A-6 - True copy of covering letter No. CGWB/KR/Estt.P-166/2008/Vol.III-876 dated 12.04.2018 of the 4th respondent.

List of Annexures of the Respondents

Nil.
